

[Print](#)**Defective Case Register from 2025-10-14 to 2025-10-14**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WA/40988/2025	BIBEKANANDA UDGATA	2025-10-14	good ground not furnished
2	D-CRLREV/31141/2025	JNYANANANDA PANDA	2025-10-14	1 Good ground certificate not furnished.
3	D-CRLMC/30346/2025	MANOJ KUMAR MOHANTY (2)	2025-10-14	C.copy of annexure -2 not filed
4	D-WP(C)/40641/2025	SURJYA NARAYAN SAHU	2025-10-14	Address of opps. not correctly furnished in Cause title.
5	D-WP(C)/41623/2025	RABINDRANATH SENAPATI	2025-10-14	Page 8 to 13 not legible
6	D-WP(C)/41043/2025	PANKAJ KHENDEWAL	2025-10-14	.Receipt Showing Serv.copy To ct not Filed.
7	D-ABLAPL/31376/2025	JYOTIRMAYA SAHOO	2025-10-14	1. Affidavit has not been made in the application.
8	D-RPFAM/41622/2025	GYANA RANJAN MAHAPATRA	2025-10-14	good ground not furnished
9	D-WP(C)/40824/2025	PRASANNA KUMAR PARHI	2025-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. page no. 355 not neat and complete address of op. party to be furnished
10	D-WP(C)/41589/2025	DIBYAJYOTI NAYAK	2025-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Age of the petitioner not tally with cause title and affidavit.Page 15 and 16 not neat.
11	D-MACA/41764/2025	GIRIJA PRASAD DUTTA	2025-10-14	Period of Delay 58 days
12	D-RVWPET/41819/2025	SIDDHANT SARANGI	2025-10-14	Period of Delay 44 days
13	D-WA/41827/2025	PRAGNAYA NANDA PATTNAIK	2025-10-14	1. Period of Delay 2 days
14	D-WP(C)/40779/2025	DEEPAK KUMAR MOHAPATRA	2025-10-14	paragraphs not correct in declaration of both affidavit.
15	D-ARBA/41811/2025	SOUMYA MISHRA	2025-10-14	1. Period of Delay 157 days delay
16	D-ABLAPL/31337/2025	SANDEEP RAJ PANDA	2025-10-14	Items in the Index not properly Serial numbered.
17	D-ABLAPL/31325/2025	GOREKHANATH DASH	2025-10-14	Annexure 1 page 8 not legible.
18	D-RSA/39861/2025	BIKRAM PRATAP DAS	2025-10-14	1.D.C.Fee of Rs75/- to be Paid Put up for further S.R after payment of D.C.Fee for computing the period of limitation.

19	D-WP(C)/40994/2025	JAGAJIBAN PRADHAN	2025-10-14	Page nos.79 83 85 90 94 95 and 106 not neat and legible.
20	D-ABLAPL/31333/2025	SANDEEP RAJ PANDA	2025-10-14	PS case no. mentioned in Para 1 not correct.
21	D-ABLAPL/31395/2025	SANJIT KUMAR DAS	2025-10-14	1.Provision Of Law Not correctly Furnished On Top Of Cause Title.
22	D-ABLAPL/30232/2025	PRADEEP KUMAR MOHANTY	2025-10-14	Not properly page marked.Annexure-2 not filed
23	D-CRLMC/31258/2025	SARAT KUMAR BEHERA	2025-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.2. Petition along with annexures not correctly paginated in Index.3. As per Index Annexure-c not described in the petition.4. Page nos.39 43 44 and 45 not marked on the file.5. Page nos. 46 to 54 not filed.Put up for further S.R.
24	D-WP(C)/41586/2025	KUNAL KUMAR SWAIN	2025-10-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 25 29 and 37 not neat.
25	D-WP(C)/41236/2025	ASHOK KUMAR BEHERA	2025-10-14	D.C.fee of Rs.18/- to be paid.Page no. 37 not neat.
26	D-BLAPL/31340/2025	PRATAP KUMAR MOHANTY	2025-10-14	1. Date of rejection order under Annexure-2 does not tally with Index.
27	D-WP(C)/40312/2025	MANASI MOHAPATRA	2025-10-14	V.nama not properly stamped.
28	D-WP(C)/41652/2025	JAGYAN BALK MOHANTY,C.G.C	2025-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.136 to138 not filed.2.Paragraph no. not correctly furnished on declaration in I.A.
29	D-WP(C)/41254/2025	PRASANNA KUMAR RATH	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
30	D-WP(C)/41240/2025	DEBADUTTA KANUNGO	2025-10-14	Affidavit and V.nama not proper
31	D-WP(C)/41588/2025	SHASHI BHUSAN JENA	2025-10-14	As per Index annexs marking not proper.
32	D-BLAPL/31251/2025	KULDEEP MOHANTY	2025-10-14	1.The Lower Court mentioned in the Cause Title Petition and Prayer portion does not tally with that of last para of rejection order.
33	D-WP(C)/41687/2025	PRASANTA KUMAR JENA	2025-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				1. PARAGRAPHS NOT CORRECT IN DECLARATION OF AFFIDAVIT.2.PAGE NOS.18 29 and 37 ARE NOT NEAT. 4 .L.NO.8 and DECLARATION IN AFFIDAVIT IN I.A NOT PROPER
34	D-CONTC/41852/2025	ADV.	2025-10-14	Subject code not correctly furnished.
35	D-WP(C)/41317/2025	DHANANJAYA MUND	2025-10-14	PAGE NO. 27 NOT NEAT
36	D-CRLMA/31248/2025	SANJAY KUMAR BEHERA	2025-10-14	Put up for SR after filing of c. copy of impugned order.
37	D-RSA/38642/2025	MANAS RANJAN BAUG	2025-10-14	Put up for further S.R after filing of Decrees of the courts below for assessment of C.Fees.
38	D-CRLMC/30427/2025	SULOCHANA PATRO	2025-10-14	1. Nomenclature of Lower court not correctly furnished in 6th line of page no.7.
39	D-CRLMC/31161/2025	BIKASH KARNA	2025-10-14	1. C.Copy of F.I.R. to be filed.
40	D-BLAPL/31330/2025	BHARAT JALLI	2025-10-14	1. Father s name of the petitioner mentioned in the cause title is not tally with Rejection order. 2. Complete Rejection order not filled.
41	D-MACA/41804/2025	SUDEEP KUMAR SARANGI	2025-10-14	Code not correct
42	D-CMAPL/41945/2025	G.P.DUTTA	2025-10-14	17-REFERENCE CERTIFICATE NOT FURNISHED. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid
43	D-WA/40775/2025	DEEPAK KUMAR MOHAPATRA	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. i) Synopsis and date chart not page mark in Index. ii) Status of the parties not furnished
44	D-MACA/41625/2025	DURGA CHARAN DEY	2025-10-14	1.Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ not paid
45	D-CONTC/41301/2025	ADV.	2025-10-14	1. Synopsis AND date chart not filed.
46	D-CRLA/30842/2025	DIPTI RANJAN BHOKTA	2025-10-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.
47	D-SAO/41343/2025	PRASHANTA KUMAR DAS	2025-10-14	good ground not furnished, being aggrieved not sufficient
48	D-BLAPL/31261/2025	PRANAYA KUMAR MAHARAJ	2025-10-14	. The name of the petitioner mentioned in Date chart is not correct.
49	D-ABLAPL/31349/2025	SANDEEP RAJ PANDA	2025-10-14	Items in the Index not properly Serial numbered.
50	D-WP(C)/41339/2025	SUBHASREE MOHANTY	2025-10-14	DT 15-12-2023 IN ANNEX.12 NOT TALLY WITH PARA 15 OF PETITION.
51	D-WA/41486/2025	DIGAMBARA MISHRA	2025-10-14	Code not correct
52	D-ABLAPL/31371/2025	BIRAJA PRASAD NANDA	2025-10-14	31-As per standing order the details of victim/informant shall not be mentioned in the petition.

				1.Put up for S.R there after
53	D-CRLMC/31735/2025	PRASANNA KUMAR MISHRA	2025-10-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. 1. Description of P.S.Case no. in the cause title be corrected
54	D-RSA/37042/2025	DWARIKA PRASAD MOHANTY	2025-10-14	Not properly addressed in the I.A.
55	D-WP(C)/41641/2025	JASHOBANTA DASH	2025-10-14	1. Synopsis and Date chart not alphabetic paginated in Index.2. Writ Petition not page marked in Index.
56	D-ABLAPL/31609/2025	SAMAPIKA MISHRA	2025-10-14	1. Page no.13 not neat and legible
57	D-FAO/41787/2025	KARUNAKAR DAS	2025-10-14	Period of Delay 10 days
58	D-WP(C)/41409/2025	BONDADA PURUSHOTTAM YADAV	2025-10-14	Annexure 11 not mentioned in averments
59	D-CMAPL/41597/2025	ADV.	2025-10-14	17-REFERENCE CERTIFICATE NOT FURNISHED.
60	D-RSA/39830/2025	AMIT PRASAD BOSE	2025-10-14	C.Fee Payable be corrected in the Appeal Memo.
61	D-RSA/37044/2025	DWARIKA PRASAD MOHANTY	2025-10-14	Not properly addressed in the I.A
62	D-RPFAM/41849/2025	SUBHASIS MOHAPATRA	2025-10-14	Period of Delay 148 days 2.good ground not furnished
63	D-RVWPET/41830/2025	RAJIB LOCHAN PATTNAIK	2025-10-14	Put up for SR after filing of c. copy of impugned order.
64	D-WP(C)/41099/2025	SUSANTA KUMAR LENKA	2025-10-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 13 and 16 not neat.
65	D-CMAPL/41620/2025	SAROJA KANTA MANDAL	2025-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. I) WP (C) no. and date of disposal wrongly furnished in page no. 5.
66	D-RSA/39542/2025	SWARUP KUMAR PATNAIK	2025-10-14	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Period of Delay 239 days.
67	D-RPFAM/42090/2025	ANJAN KUMAR BISWAL	2025-10-14	page nos--17 19 21 22 25 not legible
68	D-WA/41445/2025	SRINIBASH SATAPATHY	2025-10-14	Code not indicated 2. being aggrieved not furnished, good ground not furnished, further SR after filling of c copy of impugned order,

69	D-WP(C)/41664/2025	PRAFULLA KUMAR LENKA	2025-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Synopsis and Date chart not alphabetic paginated in Index.
70	D-CONTC/40896/2025	RAMESH CHANDRA ROUT	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
71	D-RPFAM/41790/2025	ALOK KUMAR MOHAPATRA	2025-10-14	being aggrieved not furnished, good ground not furnished
72	D-WP(C)/41902/2025	MRUTYUNJAYA BISOI	2025-10-14	Annexure number not correctly furnished in Prayer of the petition.
73	D-WP(C)/41288/2025	PRAMOD KUMAR ROUT	2025-10-14	Rule 8 of OHC PIL Rules not complied with.
74	D-CONTC/41278/2025	ADV.	2025-10-14	1. Designation of the opp.party not correctly furnished in cause title and Index
75	D-CRLA/29306/2025	SAYANTAN PANDA	2025-10-14	Period of Delay 25 days (I.A,for condonation of delay not filed) 1-Pin.No of appellant is left blank, 2- Page No.14 not neat, 3-Place of trial court not fully furnished in index in S.L.No.4
76	D-WP(C)/41665/2025	PRAFULLA KUMAR LENKA	2025-10-14	1. Synopsis and Date chart not alphabetic paginated in Index
77	D-LAA/38681/2025	SWAYAMBHU MISHRA,A.S.C	2025-10-14	Put up for further S.R for computing the period of limitation after disposal of I.A No-183/2025 for time to pay the C.Fee.
78	D-CONTC/39293/2025	JAJATI KESHARI KHUNTIA	2025-10-14	N V.NAMA ONE NAME OF THE LRNED COUNSELS NOT WRITTEN
79	D-WP(C)/41809/2025	LAXMINARAYAN SAHOO	2025-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
80	D-CRLA/28319/2025	PRASANTA KUMAR ROUTRAY	2025-10-14	Period of Delay 172 days
81	D-CONTC/39338/2025	ADV.	2025-10-14	COPY OF ORDER 14.05.2025 ALONG WITH CAUSE TITLE PASSED IN W.P (C) NO.13601/2025 BE FILED . THEN PUT UP FOR SR
82	D-CRLA/30890/2025	HARMOHAN DHAL	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
83	D-WA/40869/2025	CHANDRAKANTA PRADHAN, A.G.A	2025-10-14	Put up for SR reg. calculation of limitation after filing of complete c. copy of impugned order.
84	D-WA/27912/2025	KIRAN ROUT	2025-10-14	Period of Delay 287 days 2. Court Fee 6/ paid, 6/ to be paid 3. being aggrieved not furnished, good ground certificate not furnished
85	D-WA/40978/2025	BIBEKANANDA UDGATA	2025-10-14	1.Authentication fee due on the Appellate Court Judgement Rs 2.25/-Payable Rs-2/-paid. Rs-0./- to be paid.25 Decree I) Year of the wp(c) no. wrongly mention in page no. 13.ii) Para no. not correctly furnished in declaration in appeal memo as well as I.As

86	D-WA/41401/2025	SOUMYA JYOTI BISWAL	2025-10-14	Period of Delay 32 days 2.Code not indicated 3. being aggrieved not furnished, good ground not furnished
87	D-RVWPET/41831/2025	ADV.	2025-10-14	Put up for SR after filling of c. copy of impugned order.
88	D-WP(C)/41296/2025	BIJAYA KUMAR NAYAK (3)	2025-10-14	1. Dist of op.1 not mentioned.2.Dt. of annex.1 and 2 in index not tally with para.3 of petition. 3.page nos. 16 to 22 are partially neat..4. D.C.fee Rs. 50/- to be paid on v.nama.
89	D-WP(C)/41671/2025	SUKANTA KUMAR DALAI	2025-10-14	Receipt Showing Serv.copy To Vigilance not Filed.
90	D-ABLAPL/31579/2025	CHANDANA TRIPATHY	2025-10-14	page no 18 and 19 not legible
91	D-WP(C)/41072/2025	BHAWANI SANKAR PANIGRAHI	2025-10-14	1-COURT FEE IS DEFICIENT. 4-AFFIDAVIT/VERIFICATION NOT PROPER. D.C.Fee of Rs.12 not paid.Paragraph not correctly mentioned in the affidavit.
92	D-RSA/39686/2025	MAHESWAR MOHANTY	2025-10-14	Put up for further S.R after disposal of I.A No-1375/2025.
93	D-CRLREV/31045/2025	MANOJ KUMAR MOHANTY	2025-10-14	Vigilance copy not served 1 .Vernacular certificate and Good Ground certificate not furnished.
94	D-CRLMC/31294/2025	NIRA SUNDAR PANDA	2025-10-14	. Date of order not correctly furnished Sl. no.4 in Index,date chart and 1st line of the page no.5
95	D-WP(C)/41295/2025	RAJIV KUMAR MAHANTA	2025-10-14	page no.29 partially neat.
96	D-CRLA/31631/2025	BIRAJA PRASAD TRIPATHY	2025-10-14	Code Wrongly indicated 1-The name of advocate,E.N.No.not mentioned in capital letters in index, 2-Para No. wrongly furnished in declaration of affidavit in I.A.2795/2025, 3-Name of trial court,trial court case no.and date of judgement not furnished in I.A.2796/2025
97	D-RSA/41814/2025	BHASKAR CHANDRA PANDA	2025-10-14	Valuation of the Appeal left blank be filled up.
98	D-CRLMC/30471/2025	BINI MISHRA	2025-10-14	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION 1. Annex-2 not properly paginated.
99	D-WA/35234/2025	AJAY KUMAR ROY, (SR. PANEL COUNSEL)	2025-10-14	1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid i) Synopsis and date chart not page mark in Index. ii) Status of the parties not furnished. iii) Year of the wp(c) no. not correctly furnished in being aggrieved.iv) Para no not correctly furnished in ground.
100	D-WP(C)/41090/2025	SHASHI BHUSAN JENA	2025-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER.

				6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. Paragraph not correctly mentioned in the affidavit.
101	D-ABLAPL/31356/2025	ALOK KUMAR MOHAPATRA	2025-10-14	1. Items in Affidavit not properly Serial Numbered. 2. In Affidavit, sole petitioner is swearing for another. 3. Annexure 1 not attested.
102	D-WP(C)/41318/2025	DHANANJAYA MUND	2025-10-14	Award dtd . 2-4-2024 passed in annex.1 not mentioned in the prayer.
103	D-WP(C)/41406/2025	PARAMANANDA JYOTISH	2025-10-14	1. Page nos.23 24 67 68 and 73 not neat and legible.2.Deficit court fee of Rs.6/- and L.A.A.fee of Rs.10/- not paid on V.nama
104	D-WP(C)/41660/2025	SIVA SANKAR CHAINI	2025-10-14	1. Page no. 26 not neat and legible.
105	D-CRLA/30012/2025	RANJAN KUMAR NAYAK	2025-10-14	Cause Title Age of appellant wrongly furnished 1-Para No.8 not available, 2-Page No. wrongly marked in index in S.L.No.4
106	D-WP(C)/41480/2025	SOUBHAGYA KUMAR DASH	2025-10-14	1.Page Nos.72 74 are not legible
107	D-WP(C)/40322/2025	NIRANJAN MAHARANA	2025-10-14	Signature of petitioner no.2 in v.nama not tally with cause title.
108	D-WP(C)/41477/2025	SANDHYARANI PANI	2025-10-14	1.Page No.19 is not legible
109	D-WP(C)/41535/2025	SAMEER KUMAR DAS	2025-10-14	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Page 50 not neat
110	D-WP(C)/41854/2025	KAMALAKANTA NAYAK	2025-10-14	. 32 33 34 not page marks.1.Deficit Rs 2/-not in V. nama
111	D-WP(C)/41087/2025	SHASHI BHUSAN JENA	2025-10-14	Date of copy of office order vide annex-3 not tally with Index.
112	D-WA/40868/2025	SIDHARTH PRASAD DAS, A.S.C	2025-10-14	i) Page no. C wrongly mention in Index. ii) Serial no. of appellant not correctly furnished in cause title.
113	D-ABLAPL/31406/2025	RAMAKANTA MISHRA	2025-10-14	1. H.C B.A. M.W S Rs 50/- to be paid in V.nama
114	D-WP(C)/41797/2025	MANOJ OJHA	2025-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
115	D-RPFAM/41698/2025	GOPAL PRASAD JENA	2025-10-14	good ground not furnished
116	D-CRLA/30856/2025	SASWAT KUMAR SETHI	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Or. dtd. 28-7-2025 mentioned in date chart not tally with judgement.
117	D-WP(C)/41297/2025	PRONOY MOHANTY	2025-10-14	RSD. NO. 1335 not found in annex.1 as per index and also dt not tally.
118	D-WP(C)/41303/2025	SANTOSH KUMAR DWIVEDY	2025-10-14	Notification no. in annex.3 not tally with index.

119	D-ABLAPL/31344/2025	SANDEEP RAJ PANDA	2025-10-14	Items in the Index not properly serial numbered.
120	D-WP(C)/41842/2025	KISHORE CHANDRA PRADHAN	2025-10-14	Date of copy of Representation vide annex-3 not tally with Index.
121	D-WP(C)/41481/2025	SANDHYARANI PANI	2025-10-14	1. Page No 19 is not legible.
122	D-CRLMC/31204/2025	PRADEEP KUMAR ROUT	2025-10-14	1. As per record Annere-2 not page marked in Index and petition. 2. Page nos. 10 to 14 not neat and legible.
123	D-RVWPET/41987/2025		2025-10-14	Put up for SR after filing of c. copy of impugned order
124	D-CRLA/31065/2025	DEBA PRASAD DAS	2025-10-14	1. Receipt showing copy on A.G. On vigilance counsel not filed 2-Para of grounds not alphabetically marked 3-Date of solemnly declare is left blank in I.As
125	D-WP(C)/41315/2025	MANOJ KUMAR PANDA	2025-10-14	page no. 11 partially neat
126	D-WP(C)/41098/2025	PRADEEP KUMAR DAS	2025-10-14	Date of copy of Eviction case vide annex-4 not tally with Index.
127	D-WP(C)/40918/2025	AKHLA KRUSHNA MOHAPATRA	2025-10-14	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page nos. 20 and 24 not neat and legible.
128	D-CRLA/30735/2025	RAMESH CHANDRA SWAIN	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
129	D-ABLAPL/31342/2025	JITENDRA KUMAR MISHRA (2)	2025-10-14	1. Synopsis and Date Chart not page marked. 2. Paragraph declaration in Affidavit not correct. 3. Code No. mentioned in the Petition not correct.
130	D-RSA/41001/2025	MAHESWAR MOHANTY	2025-10-14	Put up for further S.R after payment of D.C.Fee for computing the period of limitation.
131	D-WP(C)/40975/2025	MADHAB LAL AGARWAL	2025-10-14	.Receipt Showing Serv.copy To ct not Filed.
132	D-WP(C)/41294/2025	HIMANSHU BHUSAN DASH	2025-10-14	1. Dist. of op. no 1 not mentioned in C.T. 2.As per index annexs. are not mentioned . 3 copy of order Annex. 7 mentioned in I.A not tally
133	D-WP(C)/41095/2025	MANOJ KUMAR MOHANTY	2025-10-14	7-VAKALATNAMA NOT PROPERLY STAMPED, EXECUTED, ACCEPTED. Page 34 not neat. D.Fee of Rs. 60/- not paid in the v.nama.
134	D-CONTC/40353/2025	ADV.	2025-10-14	Year of the Wp(c) not correct on the top of the cause title
135	D-CRLREV/31169/2025	BISWAJIT NAYAK	2025-10-14	1. Good ground certificate not furnished . 2 Page mark not tally petition as well as Index.
136	D-ABLAPL/31520/2025	RAMESH KUMAR SAHU	2025-10-14	1. page no 8 not properly scanned. 2. In declaration under affidavit no. of paragraph not furnished.
137	D-RSA/39259/2025	SURESH CHANDRA MOHANTY	2025-10-14	Put up for S.R for computing the period of limitation after disposal of I.A No-1363/2025

138	D-BLAPL/31260/2025	PANCHANAN PANIGRAHI	2025-10-14	1. C.T.(SS) Case No. mentioned in the Cause Title and petition does not tally with that of Rejection order.
139	D-WP(C)/41329/2025	GAJENDRANATH ROUT	2025-10-14	PAGE NOS.29 38 40 43 TO 45 54 58 60 and 66 ARE NOT NEAT.
140	D-WP(C)/40860/2025	DURGESH NARAYAN RATH	2025-10-14	1.Page Nos.28 to 30 34 35 36 are not legible
141	D-WP(C)/41051/2025	BHAGABAN BEHERA	2025-10-14	1-COURT FEE IS DEFICIENT. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED D.C.Fee of Rs.12/- not paid.
142	D-WA/41803/2025	SOUMYA MISHRA	2025-10-14	Period of Delay 15 days
143	D-WA/40924/2025	GOPINATH MISHRA	2025-10-14	Put up for SR after filing of c. copy of impugned order.
144	D-BLAPL/31410/2025	KARTIK CHANDRA TRIPATHY	2025-10-14	1. In affidavit, In sl no 2 mentioned husbands name instead of fathers name
145	D-WP(C)/41523/2025	SATRUGHNA DASH (A)	2025-10-14	Page 61 189 190 and 191not found. Executants no -1 not furnished seal in the v.nama.D.Fee of Rs. 6/- not paid.
146	D-ABLAPL/30859/2025	BISWARANJAN MOHAPATRA	2025-10-14	Items in the index not properly serial numbered.
147	D-WP(C)/41611/2025	AGASTI KANUNGO	2025-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED Name of the petitioner father not correctly mentioned in sl.2.in affidavit.
148	D-CRLREV/31442/2025	SUSHANTA KUMAR JOSHI	2025-10-14	1.Annexures 2 and 3 not mentioned in petition. 2 . Being aggrieved not mentioned in petition. 3 Paragraphs not correctly mentioned.
149	D-CRLA/31068/2025	DEBA PRASAD DAS	2025-10-14	1. Receipt showing copy on A.G. On counsel for the vigilance not filed 2-Year T.R.Case wrongly furnished in entire appeal memo 3-Para no. is left blank in declaration of affidavit in I.A. 4-Date of solemnly declare is left blank in I.As
150	D-CMAPL/41726/2025	GIRIJA PRASAD DUTTA	2025-10-14	Put up for SR after filing of c. copy of dismissal order
151	D-ABLAPL/31334/2025	BASANTA KUMAR DAS	2025-10-14	1. Date of FIR mentioned in Date Chart not proper. 2. Name of Pet. No. 2 and 4 mentioned in Vakalatanama not tally with their signature.
152	D-CRLMC/31011/2025	BIBHUTI BHUSAN CHOUDHURY	2025-10-14	1. Date of order not correctly furnished Sl. no. 13 in Index.
153	D-CRLMP/29268/2025	SURYAKANTA DWIBEDI	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
154	D-WP(C)/41639/2025	JASHOBANTA DASH	2025-10-14	14-NOT PROPERLY INDEXED.
155	D-CRLMC/31264/2025	MANORANJAN PADHY	2025-10-14	1. C.T. case no. 35 / 2021 not filed.

156	D-CRLA/31317/2025	KAUSTUVA MOHANTY	2025-10-14	Put up for S.R.after redacting the names of relatives of victim fro appeal memo
157	D-CMAPL/41534/2025	ANURAG PATI	2025-10-14	Put up for SR after filing of c. copy of impugned order
158	D-CONTC/40236/2025	ADV.	2025-10-14	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
159	D-CRLMC/31620/2025	BHABANI SANKAR DAS	2025-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Page nos.21 30 and 31 not neat and legible.
160	D-WP(C)/41644/2025	JASHOBANTA DASH	2025-10-14	1. Synopsis and Date chart not alphabetic paginated in Index.2. Writ Petition not page marked in Index.
161	D-CRLMC/31444/2025	SUSHANTA KUMAR JOSHI	2025-10-14	1. Occupation not correctly furnished in affidavit. 2. (VERSUS and State of Odisha) repeated twice in cause title.
162	D-WP(C)/41670/2025	AUROBINDA SAHOO	2025-10-14	1. Age of the deponent on affidavit does not tally with cause title.
163	D-WP(C)/41201/2025	NIRANJAN PANDA	2025-10-14	Annexure -3 mentioned in para-7 not available in index and petition.
164	D-WA/40996/2025	HIMANSU SEKHAR SATAPATHY	2025-10-14	date of judgement incorrect at anex-13 in index and book mark
165	D-RSA/41247/2025	SANJEEV UDGATA	2025-10-14	Put up for further S.R after Payment of C.Fee.
166	D-BLAPL/30786/2025	PRATAP CHANDRA MISHRA	2025-10-14	1.In declaration under affidavit, no of paragraph wrongly furnished.
167	D-CRLA/30896/2025	BIRAJA PRASANNA DAS	2025-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1.Court Fee Rs.6.00 not paid 2.Reference certificate not furnished 3-Sentence awarded u/s.7 of P.C.Act not fully mentioned in para-1 of appeal memo
168	D-WP(C)/41316/2025	DIGAMBAR SETHI	2025-10-14	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. paragraphs not correct in declaration of affidavit.2.page nos. 15 to 18 are not neat. signature of executants not tally with C.T
169	D-EXP/41402/2025	AMBIKA PRASAD RAY	2025-10-14	i) Vernacular certificate not furnished. ii) Petitioner is not entitled to swear the affidavit on behalf of the opp. parties mention in declaration.
170	D-FAO/41734/2025	GIRIJA PRASAD DUTTA	2025-10-14	Period of Delay 8 days

171	D-WP(C)/41501/2025		2025-10-14	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
172	D-BLAPL/31278/2025	ASUTOSH TRIPATHY	2025-10-14	AS PER INDEX ANNEX.2 NOT MENTIONED IN THE PETITION.2PAGE NOS. 10 TO 12 ARE NOT NEAT.
173	D-WP(C)/41308/2025	RANJAN KUMAR ROUT	2025-10-14	1.C.fee Rs. 33/- to be paid on affidavit. 2. OP. NO.2 not executes in v.nama
174	D-CMAPL/36140/2025	SUDEEP KUMAR SARANGI	2025-10-14	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED i) Synopsis and date chart not filed. ii) Full address of opp. parties not furnished. iii) Reference certificate not furnished. iv) Declaration not correctly furnished. v) Put up for SR after removal of defect.
175	D-CRLMC/31142/2025	ANUP KUMAR PATTNAIK	2025-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
176	D-CMP/41507/2025	SWARUP KUMAR PATNAIK	2025-10-14	O.Ps No-4 and 5 added as parties but not yet substituted in the Trial Court.
177	D-WP(C)/41596/2025	LAXMINARAYAN RAYATSINGH	2025-10-14	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
178	D-MATA/41829/2025	JYOTIRMAYA SAHOO	2025-10-14	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs 2/ NOT PAID
179	D-BLAPL/31219/2025	JYOTIRMAYA SAHOO	2025-10-14	1. free copy/ Certified copy of the Rejection order not filled.

DEFECTIVE REPORT LIST

**DEFECTIVE REPORT OF 14-10-2025 (CASES FILED
BEFORE 2024)**

Sl no.	Filing Number	Case Number	Advocate for Petitioner/Caveator	Defects as per S.R.
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